Annexure – 5

Name of the corporate debtor: Grandstar Realty Private Limited; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 25.07.2025

List of operational creditors (Workmen)

(Amount inI NR)

	(Full-sailt in File)													
S.No.	Name of	Name of work man	Details of cla	im received	Details of claim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if		
	authorised				i				contingen	any mutual	claim under	claim not	any	
	representative,								t claim	dues, that	verification	admitted		
	if any		Date of	Amount	Amount of	Nature of	Whether	% voting share in		may be				
			receipt	claimed	claim	claim	related	CoC, if		set-off				
					admitted		party?	applicable						
		· ·			-	NΙΔ						•		